

Overdrafts Position of States

1932. SHRI I. BALA GOUD :
SHRI PRAKASH V. PATIL :

Will the Minister of FINANCE be pleased to state :

(a) whether it is a fact that the position with regard to the overdraft by State Governments is still not very happy; and

(b) if so, names of the States which had to take to overdraft to meet their urgent requirements during the last one year ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) No State was in overdraft as on 21.11.1985, the latest date for which the information is available.

(b) All States excepting Meghalaya and Tripura had resorted to overdrafts from the Reserve Bank of India during the last one year from 22nd November, 1984 21st November, 1985. Jammu & Kashmir and Sikkim do not bank with the Reserve Bank of India.

Decentralisation of NTC Mills

1933. SHRIMATI KISHORI SINHA : Will the Minister of TEXTILES be pleased to state :

(a) whether there is any plan to decentralise National Textile Corporation mills functioning and allow them to compete among themselves; and

(b) if not, how Government expect these mills to become competitive and viable ?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI KHURSHID ALAM KHAN) : (a) While individual units derive the advantages of belonging to a single family in respect of bulk purchases/sales, e.g. purchases of raw-materials and machinery and sales to DGS&D and for export, greater accountability, alongwith corresponding powers, is being placed on the profit centres.

(b) Does not arise.

Subsidy to Handlooms Manufacturing Cheap Cloth

1934. SHRIMATI KISHORI SINHA : Will the Minister of TEXTILES be pleased to state :

(a) whether handloom sector has begun to manufacture cloth under the cheap cloth scheme; and

(b) if so, the output so far and the amount of subsidy paid to the handloom ?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI KHURSHID ALAM KHAN) : (a) Handloom sector has been manufacturing cloth whose sale price is subsidised under the Janata cloth Scheme since October 1976.

(b) The output since inception upto the end of March 1985 amounted to 2050 million sq. Metres. The total subsidy paid since inception upto 1984-85 come to Rs. 261.13 crores.

Import of Coconut Oil

1935. SHRI K. KUNJAMBU : Will the Minister of COMMERCE be pleased to state :

(a) the total quantity of coconut oil imported every year during the past three years;

(b) the amount spend on import each year;

(c) the percentage of the demand for coconut oil met by domestic production; and

(d) the steps being taken to increase domestic production and ban completely the import of coconut oil ?

THE MINISTER OF COMMERCE (SHRI ARJUN SINGH) : (a) and (b). STC has not imported coconut oil during 1982 and 1983. A quantity of only about 9,000 MT for Rs. 12 lakhs approximately has been imported in April 1984 by STC to relieve the pressure on indigenous prices of coconut oil (Direct import of coconut oil is permitted for export production against Replenishment/